

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

WRIT PETITION (CIVIL) Diary No.10817/2020

FOUNDATION FOR MEDIA PROFESSIONALS

Petitioner(s)

VERSUS

UNION TERRITORY OF JAMMU AND KASHMIR & ANR.

Respondent(s)

WITH

WRIT PETITION (CIVIL) Diary No(s).10875/2020

& WRIT PETITION (CIVIL) Diary No.10904/2020

Date : 11-05-2020 These petitions were called on for pronouncement of order today.

CORAM :

HON'BLE MR. JUSTICE N.V. RAMANA

HON'BLE MR. JUSTICE R. SUBHASH REDDY

HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s):-

In Writ Petition Mr. Huzefa Ahmadi, Sr. Adv.
(C)(Dy)No.10817/2020 Mr. Shadan Farasat, AOR

In W.P.(C) Dy. Petitioner-in-person
No. 10875/2020

In WP(C)(Dy.) Ms. Charu Ambwani, AOR
No.10904/2020

For Respondent(s):-

For Union of India Mr. K.K. Venugopal, AG
 Mr. Ankur Talwar, Adv.
 Mr. B.V. Balaram Das, AOR

For U.T.of J&K Mr. Tushar Mehta, SG
 Ms. Shashi Juneja, Adv.

The Court is convened through Video Conferencing.

The Writ Petitions are disposed of in terms of the signed order.

Pending applications, if any, shall also stand disposed of.

The Registry is directed to communicate this order, along with a copy of the paper-books of the present petitions, to the Special Committee.

(VISHAL ANAND)
COURT MASTER (SH)

(RAJ RANI NEGI)
ASSISTANT REGISTRAR

(Signed Order is placed on the file)